

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-123/2003/111 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the 7<sup>th</sup> January, 2022.

Sub: **Special Casual leave.**

Ref:- Your letter dtd. 05.01.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **Special Casual Leave on 06.01.2022 & 07.01.2022 suffixing 08.01.2022 & 09.01.2022**, to spend time with your parents, as prayed for.

Yours faithfully,

Sd/L  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/112/ dated** , 07-01-2022

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/L  
**JT.REGISTRAR (VIGILANCE)**

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